


Allahabad Bench

C P No.95(ND)/2016,
CA No. 92/2019ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 01.04.2019

NAME OF THE COMPANY: Ram Avtar Aggarwal & Ors v/s M/s Arcadia Reality Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 397/398 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Suyash Agarwal	Advocate	Respondents	
2.				

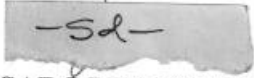
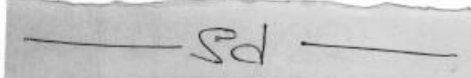
CP NO. 95(ND)/2016, CA NO. 92/2019.

Sh. Suyash Agarwal, Advocate for respondent is present.

Parties are requested time for argument. The time is granted.

Hence, the matter to be listed on 13th May, 2019.

Dated: 01.04.2019


(SAROJ RAJWARE)
MEMBER (TECHNICAL)
(H.P. CHATURVEDI)
MEMBER (JUDICIAL)